

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW NO. 189 OF 2020**

Joseph Antonio D'Souza Petitioner

V e r s u s

State of Goa & Ors. Respondents

Shri A. D. Bhobe, Advocate for the Petitioner.

**Coram:- DAMA SESHADRI NAIDU &
SMT. M. S. JAWALKAR, JJ.**

Date:- 8th October, 2020

P.C.:

Issue notice to the respondents, returnable on 22/10/2020.

2. In the meanwhile, the status quo existing as of today shall be maintain in terms of prayer clause 'b'.

SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.

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